

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No. 3/RP/2018
in Petition No.32/MP/2017**

Subject : Review Petition under Section 94(1) (f) of the Electricity Act, 2003 read with Regulation 103 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 for Review of the order dated 26.9.2017 in Petition No. 32/MP/2017.

Date of Hearing : 5.6.2018

Coram : Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A. S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Himachal Sorang Power Private Limited (HSPPL)

Respondents : Power Grid Corporation of India Limited and Others

Parties present : Shri S. Venkatesh, HSPPL
Shri Vikas, HSPPL
Ms. Swapna Seshadri, Advocate, PGCIL
Shri Anand K. Ganesan, Advocate, PGCIL
Ms. Rhea Luthra, Advocate, PGCIL
Shri R. P. Padhi, PGCIL
Shri Arjun Malhotra, PGCIL

Record of Proceedings

Learned counsel for the Review Petitioner submitted that arguing counsel in the matter is not available and requested for adjournment. Learned counsel for PGCIL had no objection in this regard. Request was allowed by the Commission.

2. The Review Petition shall be listed for hearing on 3.7.2018.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Legal**